

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) to (c). In accordance with the Export Import Policy 1992-97, bulk drugs and their intermediates may be imported freely except for eight categories including Penicillin which are in the Negative List. Imports of Penicillin are regulated in accordance with the Penicillin Import Policy to safeguard the interests of indigenous manufactures like IDPL and HAL.

PSLV-D2

438. SHRI K. PRADHANI:
SHRI D. VENKATESWARA
RAO:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have a proposal to launch the second development flight of the Polar Satellite Launch Vehicle (PSLV-D2);

(b) if so, the details thereof;

(c) the total expenditure incurred/likely to be incurred thereon;

(d) the benefits likely to accrue therefrom; and

(e) the details of the space programmes proposed to be launched during 1994-95?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir.

(b) The second developmental flight of the Polar Satellite Launch Vehicle-D2 (PSLV-D2) is scheduled for the last quarter of 1994. PSLV-D2 will carry the Indian Remote Sensing Satellite-P2 (IRS-P2).

(c) The cost of PSLV-D2 is about Rs. 45.00 crores and that of IRS-P2 is about Rs. 18.00 crores.

(d) With the successful launch of PSLV, the country will achieve indigenous capability to launch IRS class satellites into sunsynchronous orbits.

(e) In May, 1994, the launch of Augmented Satellite Launch Vehicle Developmental Flight (ASLV-D4) with Stretched Rohini Satellite Series (SROSS-C2) Satellite was successfully accomplished. During 1994-95, it is also proposed to further progress the on-going launch vehicle and satellite Projects viz., the Polar Satellite Launch Vehicle (PSLV) Project, the Geo-synchronous Satellite Launch Vehicle (GSLV) Project, the Indian National Satellite (INSAT) Project and the Indian Remote Sensing Satellite (IRS) project. In addition, the Department will also continue its activities relating to National Natural Resources Management, indigenisation efforts, technology development and research and development in the areas of Space Sciences, Space Technology and Space Applications.

Jawahar Rozgar Yojana

439. PROF. ASHOK ANANDRAO DESHMUKH: Will the PRIME MINISTER be pleased to state:

(a) whether the programme evaluation organisation of the Planning Commission had made any study during

1991-92 to intensify the Jawahar Rozgar Yojana in ten major States;

(b) if so, the names of these States and the major findings of the study; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAMESHWAR THAKUR): (a) and (b). The Programme Evaluation Organisation (PEO) of the Planning Commission had in 1991-92 conducted a Quick Study on Jawahar Rozgar Yojana (JRY) in 10 States, viz. Andhra Pradesh, Bihar, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal covering 20 districts, 40 village Panchayats and 598 beneficiaries. The objective of the Study was to assess the extent of employment provided, type of assets created, maintenance of assets etc. The main findings of the Study are given in the enclosed *Statement-I*. The sample size of the Quick Study was however, very small as it represented only 0.02% of the total village panchayats in the country. It was felt that this may not truly represent the whole country. Hence, to have a correct assessment on the performance of JRY, based on a larger sample, the Government of India undertook a Concurrent Evaluation of Jawahar Rozgar Yojana (JRY) in the year 1992 in all the districts of the country through 33 reputed research institutions. The impact of the programme as regards employment generated, types of assets created, their benefits to the society, in general, and to the rural poor

in particular, and the contribution of the JRY to the welfare of the families below the poverty line, where the main areas of Concurrent Evaluation.

(c) The shortcomings in the implementation of JRY as revealed in the Quick Study have been brought to the notice of the respective States for taking corrective measures so as to improve the implementation of Jawahar Rozgar Yojana.

Keeping in view the findings of the Quick Study of JRY by the P.E.O. of the Planning Commission and the Concurrent Evaluation of JRY by the Ministry, it was decided to strengthen JRY in areas where the unemployment problem is more acute. Accordingly, during 1993-94, the intensified JRY (second stream) was launched in 120 backward districts of the country. These districts were identified in consultation with the Planning Commission.

Certain other changes have also been made with regard to the utilisation of funds and for effective implementation of the JRY during the Eighth Plan. The details of the changes made in the implementation of Jawahar Rozgar Yojana are given in the enclosed *Statement-II*.

STATEMENT-I

Main Findings of the Quick Study on JRY conducted by the P.E.O. of the Planning Commission

1. The proportion of mandays of employment of SCs and STs to total mandays of employment generated was more than 50%.
2. The women's share in employment generated was 22 to 25% upto

the district level. However, at the selected Gram Panchayat level, it was 15 to 18% only.

3. Of the 40 selected Gram Panchayats, 2 in 1989-90 and 6 in 1990-91 did not utilise the funds at all. In the first half of 1991-92, 19 Gram Panchayats did not report any utilisation of funds.
4. The Gram Panchayats which had utilised the funds could provide employment, to a person, only for an average number of 11.44 and 15.68 days during 1989-90 and 1990-91 respectively.
5. 89% of the selected beneficiaries had expressed that assets created were useful.
6. No adequate attention was given to the maintenance of assets by the selected States/Districts and the Gram Panchayats.
7. 30% of the selected States reported that the prescribed wage; material ratio in respect of pucca works was not workable.
8. 40% of the selected States mentioned that they have been facing the problem of inadequacy of technical staff at the Block level.
9. The contractors were also engaged by some of the Gram Panchayats for execution of works.

STATEMENT-II

The following major changes have been made with-regard to the utilisation of funds and effective functioning of Jawahar Rozgar Yojana (JRY), with effect from 1993-94:

- (i) Seventy five per cent of the funds allocated under JRY in a year, subject to a minimum of Rs. 2546 crores, which was the revised Budget allocation for JRY for the year 1992-93, will be utilised for the implementation of JRY throughout the country broadly on the guidelines now prescribed.
- (ii) Twenty per cent of the funds under JRY subject to a minimum of Rs. 70 crores will be used to implement an intensified JRY in 120 backward districts in different States of the country where there is concentration of unemployment and under-employment. For this purpose, funds will be placed at the disposal of the concerned District Rural Development Agencies (DRDAs) Zilla Parishads (ZPs) who may identify the pockets for implementing intensified JRY in those pockets.
- (iii) 5% of the JRY funds, subject to a maximum of Rs. 75 crores, will be earmarked for taking up special and innovative projects such as those aimed at prevention of migration of labour, enhancing women's employment, special programmes through voluntary organisations aimed at drought proofings as well as watershed development/wastelands development resulting in sustained employment.

- (iv) Expenditure on wage and non-wage component have been kept at the existing 60:40 ratio but the wages paid to the skilled labourers are allowed to be included under the wage component subject to the limit of 10% of the total wage.
- (v) The funds under JRY will be continued to be allocated to the States/UTs on the basis of proportion of rural poor in the State/UT to the total rural poor in the country from the latest available poverty estimates based on the results of latest National Sample Survey Organisations Survey in this regard. From the State to the district, the allocation of funds, would however, be made on the index of backwardness formulated on the basis of equal weightage to the proportion of SC/ST population in a district to the total SC/ST population in the State and inverse of per capita production of agricultural workers.
- (vi) The two sub-schemes of JRY viz, Million Wells Scheme (MWS) and Indira Awaas Yojana (IAY) would continue. However, earmarking of funds for MWS will be increased from existing 20% to 30% and its coverage extended to Non-SC/ST poor small and marginal farmers subject to the condition that, benefits in financial terms to the Non-SC/ST do not exceed 10% of the total allocation under JRY. Similarly, earmarking of funds at the National level for construction

of houses under IAY will be increased from 6% to 10% and its coverage will be extended to Non-SC/ST poor people subject to the condition that financial assistance provided to Non-SC/ST poor people does not exceed 4% of the total allocation under JRY.

Ceiling on Disinvestment

440. PROF. P.J. KURIEN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken a decision to fix a ceiling on the disinvestment of Public Sector Undertaking's equity;

(b) if so, the maximum percentage of disinvestment being permitted; and

(c) the names of the undertakings whose shares have been disinvested together with the percentage of disinvestment in each case?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b). There is no proposal at present to disinvest shares of any PSU to a level below 51%.

(c) The names of undertakings whose shares have been disinvested together with percentage of disinvestment made so far is as per *Statement* enclosed.